

# NATIONAL COMPANY LAW TRIBUNAL

## KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/17/KOB/2024
SECTION	SEC.9 IBC
NAME OF PARTIES	S N STEELS PALAKKAD V/S AP STEEL RE ROLLING MILL LTD PALAKKAD
PETITIONERS ADVOCATE/ PROFESSIONAL	TERRY V JAMES, RAKHY BABY
RESPONDENTS ADVOCATE/ PROFESSIONAL	

19 April 2024

### ORDER

#### CP(IBC)/17/KOB/2024

This is a CP bearing No. 17/KOB/2024 filed by the Operational Creditor/Petitioner, Viz., M/s S N Steels, Palakkad against the Corporate Debtor, Viz., M/s A.P. Steel Re Rolling Mill Limited, Palakkad under Section 9 of the Insolvency and Bankruptcy Code, 2016.

Learned Counsel, Mr. Terry V James appears physically on behalf of the Operational Creditor/Petitioner.

Learned representing Counsel, Mr. K V Krishnakumar appears physically on behalf the Corporate Debtor and submits that he has filed the reply affidavit. The copy of the same has also been served on the Counsel appearing for the Operational Creditor/Petitioner. Counsel for the Petitioner submits that there is an admission of debt in the reply itself, hence, this is a fit case for admission. Accordingly, the matter heard for a considerable time and **reserved for orders**.

Operational Creditor/Petitioner is directed to submit the name of the proposed IRP by way of affidavit within a period of 5 days. In the event, the Operational Creditor fails to furnish the name of the proposed IRP, this bench will be constrained to appoint the IRP from the panel provided by IBBI.

**Sd /-**

**SHYAM BABU GAUTAM**  
MEMBER (TECHNICAL)

**Sd /-**

**T.KRISHNA VALLI**  
MEMBER (JUDICIAL)